

ices, State/region-wise representation in the All India/Civil Services is not monitored centrally.

(c) Direct recruits each year to the All India Services are allocated to State Cadres in the ratio of 1:2 between insiders and outsiders and this ratio is maintained in Bihar also. Promotee officers are all insiders.

[*Translation*]

Action taken against alleged guilty Officers of D.D.A.

5623. SHRI PIUS TIRKEY: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the attention of the Government has been drawn towards the press report appeared in daily 'Jansatta' dated January 14, 1992 regarding action taken against guilty officers of DDA;

(b) if so, whether the Vigilance Depart-

ment of Delhi Development Authority has not taken any action against higher officers found guilty though they are also charged with the allegations of committing irregularities and corrupt practices;

(c) the year-wise details of the action taken against higher officials and junior officials by the Vigilance Department of DDA during the last three years; and

(d) the steps being taken by the Government to eliminate corruption in DDA?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) (a) Yes, Sir.

(b) Action is taken against guilty officers irrespective of their status or level, on charges being established, in accordance with the prescribed procedures.

(c) The year-wise details in given below:

Year	Officials charge-sheeted		Officials penalised	
	All categories	Group 'A'	All categories	Group 'A'
1989	106	17	4	
1990	63	17	29	
1991	87	9	29	

(d) In addition to punitive action taken against functionaries of DDA upon charges being established, the Chief Vigilance Officer of DDA also carries out preventive checks in accordance with the prospective procedures.

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5624. SHRI DAU DAYAL JOSHI: Will the PRIME MINISTER be pleased to state :